GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA STARRED QUESTION NO. 51 TO BE ANSWERED ON 20.07.2022

SURVEY FOR NEW RAILWAY LINES

*51. SHRI RAJENDRA DHEDYA GAVIT: SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of survey approved for new railway lines in the country during the last three years and the current year along with the present status thereof, zone/section-wise particularly in the Lok Sabha constituencies of Kutch, Arambagh, Jalgaon, Palghar and Bhadohi;
- (b) the details of funds allocated and spent on these surveys during the last three years, zone-wise;
- (c) whether the Railways has sanctioned projects for laying of new railway lines for which surveys have already been completed, if so, the details thereof and if not, the reasons therefor, zone/section-wise;
- (d) whether any time frame has been fixed to reach a final decision on the completed survey reports for laying of new railway lines and if so, the details thereof; and
- (e) the steps taken/being taken by the Government to expedite the projects for which surveys have already been completed?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 51 BY SHRI RAJENDRA DHEDYA GAVIT AND SHRI UNMESH BHAIYYASAHEB PATIL TO BE ANSWERED IN LOK SABHA ON 20.07.2022 REGARDING SURVEY FOR NEW RAILWAY LINES

(a): New Railway line projects are surveyed/ sanctioned Zonal Railway wise and not Parliamentary constituency wise as the Railways' surveys/projects may span across State/UT boundaries.

In the last three years i.e. 2019-20, 2020-21, 2021-22 and current Financial year 2022-23, 104 surveys for New Lines of a total length of 7652 km have been approved throughout the country including those falling fully/partly in parliamentary constituencies of Kutch, Arambagh, Jalgaon, Palghar and Bhadohi. Zonal Railway wise details of these surveys are given below:-

SN	Zone	No. of New line surveys approved.	Total Length (in km)
1	Central Railway	6	784
2	East Coast Railway	14	923
3	East Central Railway	10	638
4	Eastern Railway	3	119
5	North Central Railway	2	255
6	North Eastern Railway	3	241
7	Northeast Frontier Railway	6	584
8	Northern Railway	16	556
9	North Western Railway	8	795
10	South Central Railway	1	75

11	South East Central	10	1232
	Railway		
12	South Eastern Railway	6	388
13	Southern Railway	2	135
14	South Western Railway	6	417
15	West Central Railway	4	95
16	Western Railway	7	415

(b): The details of funds allocated Zonal Railway wise surveys taken up during the last three years i.e. Financial Year 2019-20 to 2021-22 and funds allocated in the current Financial Year 2022-23 alongwith expenditure incurred on surveys during the last three Financial Years i.e. 2019-2020, 2020-21, 2021-22 are given below:-

SN	Railway	Funds allocated for surveys (Revised Estimate) in last 03 years 2019-20 to 2021-22 (₹ in crore)	*Expenditure incurred on surveys in the last 03 years 2019-20,2020-21 and 2021-22 (₹ in crore)	Funds allocated for surveys in FY 2022-23 (Budget Estimate) (₹ in crore)
1	Central	17.63	6.15	6.29
2	East Central	23.70	2.56	0.56
3	East Coast	4.07	0.38	3.59
4	Eastern	1.97	0.73	1.00

1.07 10.13 3.81
3.81
6.30
7.60
7.72
1.84
6.83
2.46
4.29
0.46
3.54

(*Includes actual expenditure for FY 2019-20, 2020-21 and provisional expenditure for 2021-22)

(c): Yes, Sir. Out of the surveys completed in the last 03 years i.e. FY 2019-20, 2020-21, 2021-22 and the current Financial year, 09 New Line projects have been sanctioned. Zonal Railway wise details are as under:-

Railway	No. of new line projects sanctioned in the last three years and current year.	Total length (in kms)
Central	01	108
East Coast	01	14
North Eastern	01	81

North Western	02	59
Northeast Frontier	01	2.7
South Western	03	194

(d): Detailed Project Report (DPR) is prepared for those projects which are found feasible after survey. Projects are appraised based on parameters brought out in DPR. After firming up of various parameters, further sanctioning of project requires consultation with various state-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog., approval of Cabinet Committee on Economic Affairs etc. As sanctioning of projects is a continuous and dynamic process, exact timelines cannot be fixed.

(e): Various steps taken by the Government for speedy sanction and implementation of rail projects include (i) setting up of Gati Shakti units (ii) prioritisation of projects (iii) substantial increase in allocation of funds on priority projects (iv) delegation of powers at field level (v) close monitoring of progress of project at various levels, and (vi) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects. This has led to substantial increase in rate of commissioning since 2014.
